

In the National Company Law Tribunal, Jaipur

CP No. 267(ND)/2017

TA No. 39/2018

UNDER SECTION 59 OF COMPANIES ACT, 2013

In the matter of:

Rajkumar Dembla & ors.

..... Applicant/Petitioners

VS.

Rajasthan Bakers Pvt. Ltd. & ors.

.....Respondent

Order delivered on 14.09.2018

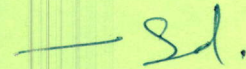
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : B.K. Sharma, Adv.

ORDER

Due to paucity of time, the matter was not able to be taken up. Post the matter on 20.09.2018.



**(R. Varadharajan)
Member (Judicial)**